

Title: Statement regarding Central Vigilance Commission Ordinance and Central Vigilance Commission (Amendment) Ordinance-Laid.

SHRI KADAMBUR M.R.JANARTHANAN: I beg to lay on the Table an explanatory statement (Hindi and English versions) showing reasons for immediate legislation by the Central Vigilance Commission Ordinance, 1998 and the Central Vigilance Commission (Amendment) Ordinance, 1998. (Placed in Library. See No. LT 1701/98)

* Published in the Gazettet of India, Extraordinary, Part-II, Section -2, dated 7.12.98.

** Introduced with the recommendation of the President.

COFFEE (AMENDMENT) BILL*, 1998